

**Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi**

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Dated : June 27, 2005

POLICY CIRCULAR NO. 11 / 2005 (2004-2009)

Subject : - Re-assignment of 8 digit Codes of ITC(HS) to the Scheduled Chemicals

of CWC as given against Category 1 B and 1 C to Appendix 3 to Schedule 2 of ITC(HS)
Classification of Export & Import items, 2004-2009 –regarding .

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Attention is invited to provisions contained in ITC(HS) Classification of Export and Import items, 2004-2009 relating to the export and import of Scheduled Chemicals of CWC.

2. The Government has re-assigned 8 digit of ITC(HS) Codes to the Scheduled Chemicals of CWC and notified them in the Customs Tariff. Some of the commercially important Schedule 2 Chemicals are given at Annexure 'A' of this Circular. It is reiterated that the export of these chemicals is allowed only as per provisions in Appendix 3 to Schedule 2 of ITC(HS) after due consideration by the IMWG at DGFT (Hqrs) and not under the Advance Licence and other Export Promotion Scheme. Also the import of these chemicals is allowed freely, except from the 25 countries given at Annexure 'C' of this Circular.

3. Most of the chemicals at Schedule 3 of CWC as given at Category 1C under Appendix 3 to Schedule 2 of ITC(HS) are also re-assigned 8 digit codes of ITC(HS) and given at Annexure 'B' of this Circular. It is also reiterated that the import of these chemicals is freely allowed. Exports of these chemicals is also freely allowed except to the countries as given at Appendix 'C' of this Circular. The exports of these chemicals to the countries at Annexure 'C' is permissible only against an export licence issued after due consideration by the IMWG at DGFT (Hqrs) and not against any advance licence. In cases of applications for exports under Advance Licence and other Export Promotion Scheme, except for countries as at Annexure 'C', the firms should be advised to follow the policy in detail as given against Category 1C of Appendix 3 to Schedule 2 of ITC(HS).

4. This issues with the approval of competent authority.

(Ashutosh Jindal)
Joint Director General of Foreign Trade

Encl : as above.

(Issued from File No.01/91/180/903/AM03/PC-III)

Annexure A

List of commercially important Schedule-2 Chemicals of CWC

Sl.No.	Name of Chemical	Entry into Schedule	CAS Numbers	Existing ITC(HS) Classification codes	New ITC(HS) codes now incorporated by DOR in Customs Tariff.
1.	2-Chloro N, N-Di-isopropyl ethylamine	2B10	4261-68-1	29211900	29211911

2.	Diethyl amino Ethanethiol	2B12	100-38-9	292219.00	29221910
3.	O, O, Dimethyl Methyl Phosphonate	2B04	756-79-6	292090.90	29209045
4.	2-Hydroxy N, N- Diisopropyl Ethylamine	2B11	96-80-0	292211.00	29221111
5.	N, N-Diethyl Amino ethyl Chloride Hydrochloride	2B10	869-24-9	292211.00	29221112
6.	Di-ethyl Amino ethanethiol Hydrochloride	2B12	1942-52-5	-do-	29221113
7.	Di-Methyl Amino ethyl chloride Hydrochloride	2B10	4584-46-7	-do-	29221114
8.	Di-Methyl Amino ethanethiol	2B12	108-02-1	-do-	29221115
9.	Di-Methyl Amino ethanethiol Hydrochloride	2B12	13242-44-9	-do-	29221116
10.	Phosphorothioic acid, S [2-(diethylamino) ethyl] O, O – diethyl ester	2A01	78-53-5	292010.00	29201010
11.	1-Propene, 1,1, 3, 3, 3, - Pentafluoro – 2- (trifluoromethyl) (PFIB)	2A02	382-21-8	290330.10	29033011
12.	Benzeneacetic acid, alphahydroxy – alpha-phenyl, 1 – azabicyclo [2.2.2.] oct-3-yl ester	2A03	6581-06-2	292090.90	29392910
13.	Phosphonic Acid, Methyl-compound with (aminoimino methyl) urea (1: 1)	2B04	84402-58-4	-do-	29209047
14.	1-Propanaminium N, N, N-trimethyl – 3- [1-oxo-9 octadecenyl) amino]-. (Z)- methyl methylphosphonate	2B04	70055-71-9	-do-	29209048
15.	Phosphonic acid, [methyl bis (5-ethyl- 2-methyl-2-oxido-1, 3, 2- dioxaphosphorinan- 5-yl) methyl] ester	2B04	42595-45-9	-do-	29209051
16.	Phosphonic acid,	2B04	41203-81-0	-do-	29209052

	[methyl-(5-ethyl-2-methyl 2-oxido-1,3,2-dioxaphosphorinan-5-yl) methyl] ester				
17.	Phosphonic acid, propyl-dimethyl ester	2B04	18755-43-6	-do-	29209053
18.	Phosphonous acid, methyl-diethyl ester	2B04	15715-41-0	-do-	29209054
19.	Phosphonic acid, ethyl-	2B04	6779-09-5	-do-	29209055
20.	Phosphonic acid, propyl-	2B04	4672-38-	-do-	29209056
21.	Phosphonic acid, methyl-	2B04	4206-94-4	-do-	29209057
22.	Phosphonochloridic acid, methyl-, methyl ester	2B04	1066-52-0	-do-	29209058
23.	Phosphonothioic dichloride, ethyl-	2B04	993-43-1	-do-	29209061
24.	Phosphonic acid methyl-	2B04	993-43-1	-do-	29209062
25.	Phosphonic acid, methyl-, dimethyl ester	2B04	756-79-6	-do-	29209062
26.	Phosphonic dichloride, methyl-	2B04	676-97-1	-do-	29209064
27.	Phosphonous dichloride, methyl-	2B04	676-83-5	-do-	29209065
28.	Phosphonic acid, ethyl-, diethyl ester	2B04	78-38-6	-do-	29209066
29.	Arsenous trichloride	2B07	7784-34-1	281210.90	28121060
30.	Benzeneacetic acid, alpha-hydroxy-alpha-phenyl	2B08	76-93-7	291819.00	29181910
31.	1-Azabicyclo (2.2.2.) octan-3-01	2B09	1619-34-7	292240.08	29333930
32.	Ethanamine, 2-Chloro-N, N-dimethyl-	2B10	107-99-3	-do-	29211914
33.	Ethanol, 2-[bis(1-methylethyl)amino]-	2B11	96-80-0	292219.00	29221920
34.	Ethanethiol, 2-(diethylamino)-	2B12	100-38-9	292219.00	29221930
35.	Ethanol, 2, 2'-thiobis-	2B13	111-48-8	293090.90	29309091
36.	2-Butanol, 3, 3-dimethyl-	2B14	464-07-3	290514.90	29051910

Sl.No.	Name of Chemical	Entry into Schedule	CAS Numbers	Existing Classification codes	New ITC (HS) codes now incorporated by DOR in the Customs Tariff.
1.	Carbonic dichloride	3A01	75-44-5	281210.01	28121010
2.	Cyanogen chloride [(CN) C1]	3A02	506-77-4	285100.00	28510091
3.	Hydrocyanic acid	3A03	74-90-8	281119.01	28111910
4.	Chloropicrin: Trichloronitro-Methane	3A04	76-06-2	290490.08	29049080
5.	Phosphorus Oxychloride	3B05	10025-87-3	281210.03	28121030
6.	Phosphorus trichloride	3B06	7719-12-2	281210.20	28121021
7.	Phosphorous Pentachloride	3B07	10026-13-8	281210.11	28121022
8.	Trimethyl Phosphite	3B08	121-45-9	292090.06	29209041
9.	Triethyl Phosphite	3B09	122-52-1	29209008	29209042
10.	Dimethyl Phosphite	3B10	868-65-9	292090.04	29209043
11.	Diethyl Phosphite	3B11	762-04-9	292090.07	29209044
12.	Sulphur monochloride	3B12	10025-67-9	281210.07	28121042
13.	Sulphur dichloride	3B13	10545-99-0	281210.08	28121043
14.	Thionyl Chloride	3B14	7719-09-7	281210.04	28121047
15.	Ethyl diethanolamine	3B15	139-87-7	292219.02	29221211
16.	Methyl diethanolamine	3B16	105-59-9	292219.01	29221212
17.	Triethanolamine	3B17	102-71-6	292213.01	29221300

ANNEXURE C

States Not Party to CWC (as on date)

(a) States that had neither signed nor acceded to the Chemical Weapons Convention

1. **Angola**
2. **Antigua and Barbuda**
3. **Barbados**
4. **Democratic People's Republic of Korea**
5. **Egypt**
6. **Iraq**
7. **Lebanon**
8. **Somalia**
9. **Syrian Arab Republic**
10. **Vanuatu**

(b) Signatory States which have not yet ratified the Chemical Weapons Convention

1. **Bahamas**
2. **Bhutan**
3. **Cambodia**
4. **Central African Republic**
5. **Comoros**
6. **Congo**
7. **Democratic Republic of the Congo**
8. **Djibouti**
9. **Dominican Republic**
10. **Guinea-Bissau**
11. **Haiti**
12. **Honduras**
13. **Israel**
14. **Liberia**
15. **Myanmar**

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